Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 313/2019 & IA 1433/2019 (IA 1433/2019 - For exemption from filling certified copy of impugned order)	Radha Mohan Builders Pvt. Limited VS Rajasthan Electricity Regulatory Commission & Ors.	2231/2019 Dated 29/07/2019	04/09/2019		11/09/2019 Court - 1
2	APL No. 314/2019 & IA 1432/2019 (IA 1432/2019 - For exemption from filling certified copy of impugned order)	Technocrats and Managers Society of Advenced Learging and Gramothan VS Rajasthan Electricity Regulatory Commission & Ors.	2230/2019 Dated 04/01/2010	04/09/2019		11/09/2019 Court - 1
3	IA 832/2019 & IA 1680/2019 in DFR No. 4936/2018 (IA 832/2019 - For condonation of delay in filing the Appeal & IA 1680/2019 - For condonation of delay in refiling the Appeal)	Insolexo Pvt Ltd VS Karnataka Electricity Regulatory Commission & Ors.	4936/2018 Dated 14/12/2018	05/09/2019		11/09/2019 Court - 1
4	IA 1554/2019 & IA 1557/2019 in DFR No. 2260/2019 (IA 1554/2019 - For condonation of delay in filing the Appeal & IA 1557/2019 - For leave to file Appeal)	Power Pvt. Limited VS Powergrid Corporation of	2260/2019 Dated 19/08/2019	04/09/2019		11/09/2019 Court - 1

5	& IA 1498/2019	Reliance Industries Limited & Anr. VS Central Electricity Regulatory Commission & Ors.	2245/2019 Dated 09/08/2019	29/08/2019		11/09/2019 Court - 1
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